

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 54 of 2016 (SZ)

Applicant(s)

Suo Motu based on the news item
Published in "The Hindu" dated
08.03.2016 titled "Lake in heart of
Bengaluru City truns graveyard for Fish.

Vs.

Respondent(s)

Government of Karnataka rep by its Chief
Secretary, Bengaluru, and others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s Gokul Krishnan for R3

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 27.09.2018</p> <p>For R1, R2, Mr. Devaraj Ashok undertakes to file MoA.</p> <p>Mr. Gokul Krishnan files MoA for R3. For filing MoA for R1, R2 and reply of R1 to R3 call on 04.10.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>